BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION No. NO. 126 OF 2025

IN THE MATTER OF:

SOMVEER SINGH …… **APPLICANT**

VERSUS

STATE OF UP& ORS …..**RESPONDENTS**

INDEX

SL. NO.	PARTICULARS	PAGES
1.	Reply on behalf of Uttar Pradesh Pollution Control Board.	1-4
	ANNNEXURE-1 True copy of the inspection report dated 20.05.2025	5-6
	ANNNEXURE-2 True copy of the analysis report	7-8
	ANNNEXURE-3 True copy of the letter dated 27.06.2025	9

NEW DELHI
DATED: 25.07.2025

(PRADEEP MISRA & DALEEP DHYANI)
Counsel for U.P. Pollution Control Board
138, New Lawyers Chamber,
Supreme Court of India,
New Delhi-110001
(M.) 9810252518
Email: pradeepmisra@yahoo.com

NOTARIAL NOTARIAL

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 126/2025

IN THE MATTER OF:

Somveer Singh **...Applicant**

VERSUS

State Of Utter Pradesh & Ors **...Respondent(s)**

RESPONSE ON BEHALF OF THE RESPONDENT NO.-2, UTTAR PRADESH POLLUTION CONTROL BOARD, IN COMPLIANCE TO THE ORDER DATED 01.04.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

I,Bhuvan Prakash Yadav, aged about 46 years S/o Shri C.L.Yadav, presently posted as Regional Officer, Uttar Pradesh Pollution Control Board (hereinafter referred to as UPPCB), Meerut do hereby solemnly affirm and state on oath as under:

1. That I the deponent in official capacity mentioned above, am acquainted with the facts and circumstances of the case and as such I am competent and authorized to swear this affidavit.

2. That the grievance involved in the present matter is about that a pond area has been encroached upon by the private persons existing in Khasra No. 440, measuring 1.442 hectares located in Gram Panchayat Dadri, Development

Block-Sardhana, Tehsil-Sardhana, District-Meerut, Uttar Pradesh.

3. That upon considering the matter this Hon'ble National Green Tribunal, Principal Bench, New Delhi (hereinafter referred to as Hon'ble Tribunal) vide its order dated 04.03.2025 by issuing the notice has directed the respondents to file their reply/response.

4. That in compliance with the said direction, the officials of the UPPCB visited the pond in question and undertaken the inspection on 20.05.2025. During the course of inspection, it was observed that a tall grass grown it the entire pond and aquatic plants have also grown at some places. It is further observed that the plastic and garbage have been dumped at some places of the empty land. It is also noticed that rainwater and domestic effluent of the village panchayat Dadari is disposed in the pond. No industrial/commercial effluent found to be disposed in the pond in question.
A true copy of the inspection report dated 20.05.2025 along with the site photographs is being annexed herewith as **Annexure R2/1**.

NOTARY GOVT. OF INDIA GIRI Advocate Meerut Reg. 32205

5. That during the site inspection, water samples were also been collected by the officials of UPPCB from Dadari pond, Village-Dadari, Block-Sardhana, District-Meerut and analyzed in the Regional Laboratory of UPPCB at Meerut, and the parameters observed were as follows:

- pH- 7.53.

- BOD- 52.0 /1mg.
- COD- 168.0mg.
- Suspended Solids- 168.0mg/1
- Dissolved Solids-564.0mg/1
- Total Coliform-1,70,000 MPN/100mL

A true copy of Analysis Report is being annexed herewith as **Annexure R2/2**.

6. That in compliance with the direction passed by this Hon'ble Tribunal and in light of the findings and observation made during inspection, the UPPCB vide its Letter No.481/G/OA126/2025/MRT/2025 dated 27.06.2025 has issued an instruction to Block Development Officer, Sardhana, Meerut for rejuvenation and restoration of the pond area in accordance with the Wetland Management Plan formulated by the UPPCB in compliance to the order dated 18.11.2020 passed by Hon'ble Tribunal in OA 325/2015, Colonel Sarvadaman Singh Vs Union of India & Ors. The following actions have been suggested for effective restoration and rejuvenation of the pond:

- Demarcation of pond boundary
- Removal of plastic and solid waste
- Cleaning of aquatic weeds and grass
- Installation of screening systems on incoming drains
- Implementation of phytoremediation or constructed wetlands
- Desilting and encroachment removal from the pond area.

A true copy of the letter dated 27.06.2025 is being annexed herewith as **Annexure R2/3**.

NOTARY GOVT. OF INDIA N.K. GIRI Advocate Reg. No. 3222/05 Meerut

7. That the above response on behalf of the Uttar Pradesh Pollution Control Board is being submitted before this Hon'ble Tribunal for kind perusal and consideration. It is prayed that the same be taken on record.

DEPONENT

VERIFICATION

Verified at Meerut on this the 22th day of July, 2025 that the contents of the above affidavit are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom.

DEPONENT

NOTARY GOVT. OF INDIA N.K. GIRI Advocate Reg No. 322205 Meerut

ATTESTED 22/7/25 NOTARY

मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 सं0– 126/2025, सोमवीर सिंह बनाम उत्तर प्रदेश सरकार व अन्य में पारित आदेश दिनांक 01.04.2025 के सन्दर्भ में आख्या।

सन्दर्भित वाद में पारित आदेश दिनांक 01.04.2025 के क्रम में दिनांक 20.05.2025 को अधोहस्ताक्षरी द्वारा स्थलीय निरीक्षण किया गया। आख्या निम्नवत् है–

1. संदर्भित तालाब ग्राम पंचायत– दादरी, विकास खण्ड व तहसील– सरधना, जनपद– मेरठ के खसरा संख्या– 440 पर स्थित है, जिसका क्षेत्रफल 1.442 हेक्टेयर है। पूरे तालाब में बड़ी–बड़ी घास उगी है तथा कुछ स्थानों पर जलीय पौधे भी उगे है। खाली भूमि पर कहीं–कहीं प्लास्टिक, कूड़ा करकट फेंका गया है। फोटोग्राफ संलग्न है।
2. तालाब में वर्षा जल तथा ग्राम पंचायत दादरी आबादी का घरेलू उत्प्रवाह निस्तारित होता है। किसी भी औद्योगिक/व्यवसायिक प्रतिष्ठान का उत्प्रवाह निस्तारित नहीं होता है।
3. निरीक्षण के समय तालाब से जल का नमूना एकत्र किया गया। विश्लेषण में प्रदषणकारी प्रचालको के मान निम्नवत पाए गए हैः–

   pH- 7.33, BOD- 52.0 mg/l, COD - 168 mg/l, Suspended Solid- 168.0 mg/l, Dissolved Solid- 564.0 mg/l (विश्लेषण आख्या संलग्न है)।

4. उक्त के सम्बन्ध में औद्योगिक प्रदूषण के दृष्टिगत कोई कार्यवाही अपेक्षित नहीं है।
5. खण्ड विकास अधिकारी, सरधना, मेरठ द्वारा पत्र दिनांक 09.11.2022 के माध्यम से प्रस्तावित तालाब की सफाई, खुदाई व फिल्टर चैम्बर का निर्माण कार्य प्रारम्भ किए जाने हेतु कब्जा मुक्त किए जाने हेतु उपजिलाधिकारी, सरधना, मेरठ माध्यम से अनुरोध किया गया है उक्त कार्य वर्तमान तक नहीं हुआ है ।
6. मा0 अधिकरण द्वारा पूर्व में ओ0ए0 सं–325/2015, कर्नल सर्व दमन सिंह ओवेराय बनाम भारत सरकार व अन्य पारित पारित आदेश दिनांक 18.11.2020 के अनुपालन में "तालाबों, झीलों एवं आर्द्रभूमियों के पुनर्जीवन कार्य योजना निरूपण हेतु दिग्दर्शिका" उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा तैयार की गई है, जो कि http://www.upecp.in/wetlandmgmtPlan.aspx पर उपलब्ध है। तत्कालिक रूप में निम्न कार्य किये जा सकते हैं–
   - तालाब क्षेत्र की मार्किंग।
   - प्लास्टिक वेस्ट की सफाई।
   - तालाब में उगी घास की सफाई।
   - तालाब में मिलने वाले नाले पर स्क्रीन/जाली की स्थापना
   - तालाब के जल की गुणवत्ता सुधार हेतु फाइटोरेमिडिएशन या निर्मित वेटलैण्ड विकसित किया जाए।

उक्त के अतिरिक्त तालाब की खुदाई, सफाई व अतिक्रमण की कार्यवाही नियमानुसार कराया जाना उचित होगा।

आख्या सादर प्रस्तुत है।

Rohit 27/6/25

(रोहित यादव)
अवर अभियंता

27/06/25

(योगेश कुमार मिश्र)
सहायक पर्यावरण अभियंता

क्षेत्रीय अधिकारी,

27/6/25

O/c

Latitude: 29.211775
Longitude: 77.720092
Elevation: 257.64±2 m
Accuracy: 1.4 m
Azimuth: 275° (W)
Pitch: -3.5° (1.4°)
Time: 05-20-2025 16:24
Note: Dadri pond

Latitude: 29.212361
Longitude: 77.719806
Elevation: 257.64±3 m
Accuracy: 1.3 m
Azimuth: 221° (SW)
Pitch: -6.2° (2.7°)
Time: 05-20-2025 16:21
Note: Dadri pond
Powered by AngleCam

REGIONAL LABORATORY MEERUT
UTTAR PRADESH POLLUTION CONTROL BOARD
Pocket-T, C-3/2, Pallav Puram, Phase-II, Modi Puram, Meerut

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-32341731/Meerut/2025 **Date:17/06/2025**

1- **Sample Location:** Dadari Pond
2- **District:** Meerut
3- **Address:** Village Dadari,Sardhana Meerut
4- **Sample Source:** Pond
5- **Type of sample :** Surface Water
6- **Sample Collected By :** Rohit Yadav JE & Akhilesh Kumar JRF
7- **Odour :** No Specific
8- **Quantity and Packing :** 2- L Plastic Jerican, 1-MPN bottle
9- **Date of Sample Collection :** 20/05/2025
10- **Analyis Indented by :** RO Meerut
11- **Date of sample receipt in Lab :** 20/05/2025

Parameter	Unit	Results	Detection Range
pH, APHA24th Ed.4500-B: 2023	-	7.53	02-12
Conductivity, APHA 24th Ed. 2510B :2023	µS/cm	810.0	0.1-10000 µS/cm
Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	168.0	5.0 -10000 mg/l
Dissolved Solids, APHA 24th Ed. 2540 °C Total Dissolved Solids dried at 180 °C 2023	mg/l	564.0	5.0 -10000 mg/l
Total Solids, APHA24th Ed2540B: 2023	mg/l	732.0	5.0 -15000 mg/l
Hardness, APHA 24th Ed. 2340 °C EDTA Titrimetric Method 2023	mg/l	320.0	10.0 -5000 mg/l
Calcium, APHA 24th Ed. 3500Ca-B:2023	mg/l	220.0	10.0 -1000 mg/l
Magnesium, APHA 24th Ed 3500Mg B: 2023	mg/l	100.0	10-1000 mg/l
Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	170000	<1.8 MPN/100 ml & above
Fecal Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	120000	<1.8 MPN/100 ml & above
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	52.0	1.0 -1000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	168.0	4.0 -1000 mg/l

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Raj Bahadur (JRF)]

Authorized by

B P Yadav (RO)

BHUVAN PRAKASH YADAV
Digitally signed by BHUVAN PRAKASH YADAV
Date: 2025.06.17 16:45:14 +05'30'

Regional Officer

Phone:- 0121-2577616
Email id :- romeerut@uppcb.in

UPPCB
उ.प्र. प्रदूषण नियंत्रण बोर्ड

क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड,
पाकेट –टी,सी–3/2, पल्लवपुरम फेस–2,
मोदीपुरम,मेरठ–250110 (उ0प्र0)

संदर्भ सं0: 481/G/OA-126/2025/MRT/2025 दिनांक : 27-6-25

सेवा में,

खण्ड विकास अधिकारी,
सरधना, मेरठ।

विषयः– मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 सं0– 126/2025, सोमवीर सिंह बनाम उत्तर प्रदेश सरकार व अन्य में पारित आदेश दिनांक 01.04.2025 के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक सन्दर्भ ग्रहण करने का कष्ट करे। मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 सं0– 126/2025, सोमवीर सिंह बनाम उत्तर प्रदेश सरकार व अन्य में पारित आदेश दिनांक 01.04.2025 के सम्बन्ध में पर्यावरण वन एवं जल/वायु परिवर्तन विभाग उ0प्र0 शासन के पत्र सं0 **NGT-296/81-7-2025-1918180,** दिनांक– 15.04.2025 एवं अपर जिलाधिकारी (प्रशा०) के पत्र सं0 1432/सात–डी0एल0आर0सी0 /(126/2025) दिनांक 21.04.2025 की प्रति संलग्न है। वाद में दादरी स्थित सन्दर्भित तालाब का निरीक्षण इस कार्यालय स्तर से दिनांक 20.05.2025 को किया गया। निरीक्षण आख्या संलग्न है।

मा0 अधिकरण द्वारा पूर्व में ओ0ए0 सं–325/2015, कर्नल सर्वदमन सिंह ओवेराय बनाम भारत सरकार व अन्य में पारित आदेश के अनुपालन में उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा तैयार की गई ''तालाबों, झीलों एवं आर्द्रभूमियों के पुनर्जीवन कार्य योजना निरूपण हेतु दिग्दर्शिका'' के अनुरूप अतिक्रमण के सम्बन्ध में अपेक्षित कार्यवाही राजस्व विभाग तथा तालाब के पुनर्जीवन के सम्बन्ध में कार्यवाही आपके विभाग से सम्बन्धित है। कृपया उक्तानुसार आवश्यक कार्यवाही कराने का कष्ट करें। वाद में अग्रिम नियत तिथि 01.08.2025 से एक सप्ताह पूर्व Response/कार्यवाही आख्या मा0 अधिकरण में दाखिल की जानी है।

आख्या पत्र के साथ संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक– उपरोक्तानुसार।

भवदीय,

BPYadav

(भुवन प्रकाश यादव)
क्षेत्रीय अधिकारी

प्रतिलिपिः–

1. जिलाधिकारी महोदय, मेरठ को सूचनार्थ सादर प्रेषित।
2. मुख्य विकास अधिकारी, मेरठ को इस अनुरोध के साथ प्रेषित कि उक्तानुसार सम्बन्धित को निर्देशित करने का कष्ट करे।
3. अपर जिलाधिकारी (प्रशासन), मेरठ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।
4. उपजिलाधिकारी, सरधना, मेरठ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।

BPYadav

क्षेत्रीय अधिकारी

O/c
W